MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of operational creditors (Other than Workmen and Employees and Government Dues); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on February 10, 2022

(Amount in₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not	claim under verification	Remarks, if any
1	DHL eCommerce India Pvt. Ltd	12/29/2021	239,998	239,998	Courier Charges	-	-	No	0%	-	-	-		Unspecifed amount of additional Interest claimed has not been accepted
2														·
3														
		•	239,998	239,998		•	•		•				-	